


NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
(SINGLE BENCH)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA) No.178/230/HDB/2017
NAME OF THE COMPANY	Sai Aditya Foods & Retail Pvt Ltd
NAME OF THE TRANSFEROR	Sai Aditya Foods & Retail Pvt Ltd
NAME OF THE TRANSFEREE	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.B. Raju for V.S. Raju for petitioner	Advocate	Vbraju1@gmail.com 98491 20942	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. Anil Kumar	Advocate cum/for OL	9440569156.	

Heard Shri V.B. Raju, learned Counsel for the Applicant and Shri M.Anil Kumar,
Learned Counsel for OL.

Orders reserved.


Member (J)

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